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Title: Release of funds for drinking water scheme in Andhra Pradesh under UIDSSMT Plan.

SHRIMATI BOTCHA JHANSI LAKSHMI (VIZIANAGARAM): Mr. Chairman, Sir, firstly, please allow me to speak from here.

Thank you hon. Chairman. This is regarding release of funds for drinking water scheme in parts of Andhra Pradesh under UIDSSMT Scheme. Thank you for permitting me to raise this matter of urgent public importance. As the House knows, Vizianagaram district is a very historical place as well as a very backward place also. The urban area is consisting of only three lakh population. It is facing acute drinking water problem. People of this district are exposed to hazardous diseases due to non-availability of safe and pure drinking water.

As per the recommendations of the Planning Commission, the Government of Andhra Pradesh has submitted a proposal for improvement of water supply scheme in Vizianagaram Municipality under UIDSSMT Scheme for Rs. 38 crore under Phase-I. The same was approved by the CPHEEO and has been submitted to the Ministry of Urban Development. The Minutes of the Fifth SLSC dated 22nd February, 2009 were also sent to the Ministry.

In addition to this, under Phase-II, a further amount of Rs. 31 crore more is required to fulfil the water supply needs of the people of Vizianagaram Municipality. I request the Ministry, through this august House, to release Rs. 38 crore immediately and to issue sanction letter for Rs. 31 crore. The total amount works out to Rs. 69 crore. This matter is pending in the Ministry for nearly one year.

I once again request the Ministry to expedite the financial sanction for this project. Thank you so much.